

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 14.08.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S 610/2014	O.S 946/2016
2. O.S. 500/2016	O.S 476/2010
3. O.S. 104/2014	O.S 884/2018
HEARING	HEARING
4. O.S. 598/2014	O.S 460/2019
5. P and SC 3/2014	O.S 824/2019
6. O.S 15/2018	O.S 1856/2007
7. Misc. 5/2018	O.S 642/2009
8. O.S 822/2018	O.S 774/2014
9. O.S 1478/2018	O.S 128/2020
10. EX. 4/2019	O.S 634/2013

Sd/-
1st Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
05.08.2020 issued by Hon'ble High Court of Karnataka.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 14-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>10:00-11:00 AM</u>				
1	O.S. 39/2011 (HEARING)		CHIKKA LAKKANNA Vs MUNIYAPPA ALIAS DEKAPPA	J.V CHANDRASHEKAR
2	O.S. 97/2014 (HEARING) IA/1/2014 IA/2/2014		B. A. IGNASAPPA @ GANESHAPPA Vs MICO NAUKARARA GRUHA NIRMANA SAHAKARI SANGHA NIYAMITHA REP BY ITS SECRETARY	M.ANANDA
3	O.S. 315/2014 (HEARING) IA/1/2014		K. RAMAKRISHNA Vs RAJAMMA	C.RAJANNA AND OTHERS
4	O.S. 525/2014 (HEARING) IA/1/2014		SRIPADA RAO R Vs SUJATHA M.	
5	O.S. 615/2014 (HEARING) IA/1/2014		L. JANARDHANA BABU Vs RAJAMMA	C. RAJANNA
6	O.S. 1083/2014 (HEARING) IA/1/2014		PUSHPA Vs B. N. CHANNABASAPPA	S.JAYA PRAKASH NARAYAN
7	O.S. 1343/2014 (HEARING) IA/1/2014		K. SUSHEELA Vs VENKATESH	Y. N. RAMANNA
<u>11:00-12:00 AM</u>				
8	O.S. 1365/2014 (HEARING) IA/1/2014 IA/2/2014		INNOVATIVE TELESERVICES Vs Y. L. NAGAVAMSHI	SUDEEP V. C.
<u>12.00- 1.00 PM</u>				
9	O.S. 513/2012 (ARGUMENTS) IA/1/2012		M. JAYARAM Vs GOWRAMMA	V. VISWANATH
10	O.S. 755/2012 (ARGUMENTS) IA/1/2012		LAKSHMAMMA Vs V. LAKSHMAMMA	M.D.BASAVANNA
11	O.S. 895/2012 (ARGUMENTS) IA/1/2012		MUNIRAJU Vs NARAYANAPPA	R. THIPPESWAMY
<u>3.00- 4.00 PM</u>				
12	O.S. 823/2012 (ARGUMENTS) IA/1/2012		VASUDENDRA SHROFF Vs GOVINDAPPA	K. T. DAKAPPA
13	O.S. 843/2012 (ARGUMENTS) IA/1/2012 IA/2/2012		G. SRINIVASA Vs H. N. RADHA LAKSHMI,	K. VIJAYAKUMAR

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14	O.S. 161/2013 (ARGUMENTS) IA/1/2013		D. SELVARAJ Vs M. RAJU	MS K.T. DAKAPPA AND ASSOCIATES
15	O.S. 541/2013 (ARGUMENTS) IA/1/2013 IA/2/2013 IA/3/2013		S.LAKSHMI Vs UMASHANKAR	B.V.RAMA MOORTHY AND OTHERS
4.00- 5.00 PM				
16	O.S. 1343/2012 (ARGUMENTS) IA/1/2012		S.KALIYAN REPTD BY POA RAMAMURTHY Vs A.V.SURESH	SADHASHIPPA
17	O.S. 1371/2012 (ARGUMENTS) IA/1/2012		MARAMMA Vs L.JAYARAM	C.N.KRISHNA REDDY
18	O.S. 143/2013 (ARGUMENTS) IA/1/2013 IA/2/2013		RAGHAVENDRA Vs VENUGOPAL	NAGARAJ
19	O.S. 1755/2014 (ARGUMENTS) IA/1/2014		G MOHAN Vs AMBUJAKSHI	MANU SHANKAR
20	O.S. 949/2016 (ARGUMENTS) IA/1/2016		SEETHARAMA KARASEVA SAMITHI REP PREMA KUMARI Vs AGARA GRAMA PANCHAYATHI REP PDO	S.NAGARAJA
21	O.S. 449/2017 (JUDGEMENT) IA/1/2017 IA/2/2017		SIDDAGANGAPPA Vs MANJUNATH P.	R.V. SRINIVASA REDDY
Cases listed below are adjourned due to Covid 19				
22	O.S. 271/2006 (EVIDENCE.) IA/1/2006 IA/2/2006	21-08-2020 (12.00- 1.00 PM)	T.S. NAGABHUSHAN BHAT Vs S. BORAI AH	SHIVARAMAIAH
23	O.S. 1783/2008 (EVIDENCE.) IA/1/2008	21-08-2020 (12.00- 1.00 PM)	B. M. PRAKASH Vs MUNINARAYANAPPA	CHANNABASAVESWARA PRAKASH
24	O.S. 157/2011 (EVIDENCE.)	21-08-2020 (12.00- 1.00 PM)	CHANNAPPA Vs CHANNAKRISHNAPPA	
25	O.S. 279/2009 (SUMMONS) IA/1/2009	23-09-2020 (10:00-11:00 AM)	V. R. SANTOSH KUMAR Vs K. RAJANNA	MANJUSHREE ASSOCIATES
26	O.S. 109/2010 (SUMMONS) IA/1/2010	23-09-2020 (10:00-11:00 AM)	PATALAMMA Vs PATALAMMA	B. C. JANARDHAN and ANR.

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27	O.S. 713/2015 (SUMMONS) IA/1/2015	23-09-2020 (10:00-11:00 AM)	RASHIDA BANU Vs HEMANTHKUMAR B.M	C.R. RAGHAVENDRA REDDY
28	O.S. 205/2016 (SUMMONS) IA/1/2016	23-09-2020 (10:00-11:00 AM)	SULEEMAN SABI Vs BHASHA SABI	NAGARAJA H.Y
29	O.S. 1369/2016 (SUMMONS)	23-09-2020 (10:00-11:00 AM)	Tanvi Aswini Singh P Rep by Natural Guardian K Prakash Singh Vs Government of India Ministry of Human Resource Development rep by secretary	A H Prashanth
30	O.S. 517/2017 (SUMMONS) IA/1/2017 IA/2/2017	23-09-2020 (10:00-11:00 AM)	ROMAINE SALIAN REP BY VIJAYA SALIAN Vs K SUMANGALA	DILRAJ ROHIT SEQUEIRA
31	O.S. 827/2017 (SUMMONS)	23-09-2020 (10:00-11:00 AM)	JANALAKSHMI FINANCIAL SERVICES LTD REP LAKSHMI NARAYAN C Vs REKHA MANJUNATH	MARIAPPA M S
32	O.S. 957/2017 (SUMMONS) IA/1/2017	23-09-2020 (10:00-11:00 AM)	ANJANAPPA Vs MUNISWAMAIAH	
33	O.S. 99/2018 (SUMMONS)	23-09-2020 (10:00-11:00 AM)	SMT. BHAGAYAMMA Vs NIL	G.M. NAGESH KUMAR
34	O.S. 558/2018 (SUMMONS) IA/1/2018	23-09-2020 (10:00-11:00 AM)	KANOJ KUMAR PANDA Vs S. BHASKAR	S.D VIJAYALAKSHMI
35	O.S. 1401/2014 (HEARING) IA/1/2014	23-09-2020 (10:00-11:00 AM)	RAJANI SATHYANARAYANA Vs DOLLY JOHN	S. G. VENKATACHALAPATHY
36	O.S. 741/2019 (SUMMONS) IA/1/2019	23-09-2020 (11:00-12:00 AM)	T.G. DILIP Vs MICKALAPPA	KEMPANNA
37	O.S. 919/2019 (SUMMONS) IA/1/2019	23-09-2020 (11:00-12:00 AM)	SOPHIA CHARLES Vs P. KADIRAPPA	S. SRINIVAS
38	O.S. 1225/2019 (SUMMONS) IA/1/2019	23-09-2020 (11:00-12:00 AM)	MOHAMMED MUSAVEER PASHA Vs M.CHANDRAYOUDU	MANZOOR PASHA AND CO.
39	O.S. 1659/2019 (SUMMONS) IA/1/2019	23-09-2020 (11:00-12:00 AM)	ALMOND TREE OWNERS WELFARE ASSOCIATION REP BY PRESIDENT Vs EDIFICE BUILDERS PRIVATE LIMITED	HEGDE ASSOCIATES

PRL CIVIL JUDGE, Bengaluru Rural
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40	O.S. 1685/2019 (SUMMONS) IA/1/2019	23-09-2020 (11:00-12:00 AM)	IEGLO DEVELOPERS REP BY VINOD SHARMA Vs SHIVALINGAIAH S.	VINAY KUMAR SINGH
41	O.S. 1751/2019 (SUMMONS) IA/1/2019	23-09-2020 (11:00-12:00 AM)	RIHANA Vs PRABHAKAR REDDY	B.R PRAKASH
42	O.S. 199/2020 (SUMMONS) IA/1/2020 IA/2/2020 IA/3/2020 IA/4/2020 IA/5/2020	23-09-2020 (11:00-12:00 AM)	KRISHNAMURTHY C.N. Vs THE CHAIRMAN	G. MANIVANNAN
43	O.S. 203/2020 (SUMMONS) IA/1/2020	23-09-2020 (11:00-12:00 AM)	POORNIMA Vs MOHAN RAM	AMAR BABU M.
44	O.S. 211/2020 (SUMMONS) IA/1/2020	23-09-2020 (11:00-12:00 AM)	BHANDARI CHANDRA B.R Vs SURESH MURTHY	ANITHA S NITTOR
45	O.S. 289/2020 (SUMMONS) IA/1/2020	23-09-2020 (11:00-12:00 AM)	S.D CHANDRAKALA Vs S. RAKESH KUMAR	VARUN KUMAR V.R
46	O.S. 645/2017 (NOTICE)	23-09-2020 (11:00-12:00 AM)	NARAYANAPPA Vs GANGAIAH	K M RAVIKUMAR
47	Misc 63/2018 (NOTICE) IA/1/2018	23-09-2020 (11:00-12:00 AM)	RAGHULAL Vs KRISHNAPPA	N. DEVRAJ
48	EX 11/2019 (NOTICE)	23-09-2020 (11:00-12:00 AM)	D R SADANANDA MURTHY Vs K PADMAVATHI	ANANDAMURTHY T R
49	O.S. 337/2017 (HEARING)	23-09-2020 (11:00-12:00 AM)	GOOTY SREEHARI Vs VISHWAS POLEPALLI BALAVARADARAJ SHETTY REP BALAVARADARAJ SHETTY P K	VA
50	O.S. 407/2019 (HEARING) IA/1/2019	23-09-2020 (11:00-12:00 AM)	VIMAL JAIN Vs NEELAKANTAPPA	H.R PRAVEEN KUMAR
51	O.S. 1353/2019 (HEARING) IA/1/2019	23-09-2020 (11:00-12:00 AM)	J VASANTHA KUMARI Vs MUNISWAMY	KAMAKSHI B S
52	O.S. 1405/2019 (HEARING) IA/1/2019	23-09-2020 (11:00-12:00 AM)	G SUDHA Vs SHANKARAIAH	RAJANNA.C
53	O.S. 1549/2019 (HEARING) IA/1/2019 IA/2/2019	23-09-2020 (11:00-12:00 AM)	LAKSHMAMMA Vs C. NARAYANAPPA	D.S RAMESH REDDY.

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54	O.S. 129/2020 (HEARING) IA/1/2020	23-09-2020 (11:00-12:00 AM)	SAGAYARAJ Vs BANAJIGARA PRATIK	K. SURESHJ DESAI
55	O.S. 149/2020 (HEARING) IA/1/2020 IA/2/2020	23-09-2020 (12.00- 1.00 PM)	N.Rangaswamy Vs Narayana	Mahesha.P
56	O.S. 175/2015 (EVIDENCE.) IA/1/2015	23-09-2020 (12.00- 1.00 PM)	RADHAMMA Vs BHANUMATHI NARASIMHAN	HEMANTH AND ASSOCIATES
57	O.S. 721/2017 (EVIDENCE.) IA/1/2017	23-09-2020 (12.00- 1.00 PM)	M ARUMUGAM Vs GOWRAMMA	HMG
58	O.S. 1183/2017 (EVIDENCE.)	23-09-2020 (12.00- 1.00 PM)	INDIAN BANK REP BY HOSAKOTE SEETHARAMASWAMYT MAYA Vs M.GOPINATH	USY
59	O.S. 609/2018 (EVIDENCE.) IA/1/2018	23-09-2020 (12.00- 1.00 PM)	A. POORNACHANDRA REDDY Vs RAJESH M.	B.V.M REDDY
60	O.S. 645/2018 (EVIDENCE.) IA/1/2018	23-09-2020 (12.00- 1.00 PM)	MUNIYAPPA Vs SRIDHAR B.V	R.B SADASHIVAPPA
61	O.S. 653/2018 (EVIDENCE.)	23-09-2020 (12.00- 1.00 PM)	CORPORATION BANK REP BY SHOBHA S UGRAN Vs C. ANJINAPPA	SHIVASHANKARA A
62	Misc 20/2018 (EVIDENCE.) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018	23-09-2020 (12.00- 1.00 PM)	MUNIRAJU Vs CHANNAPPA	HARISHA
63	O.S. 705/2018 (EVIDENCE.) IA/1/2018	23-09-2020 (12.00- 1.00 PM)	B. MANJUNATH Vs R. BHUVANA	Y.N SATHYANARAYANA RAO
64	O.S. 763/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	23-09-2020 (12.00- 1.00 PM)	KANICKSAMY SOWRIYAPPA Vs SITARAM	ANJANA REDDY
65	O.S. 843/2018 (EVIDENCE.) IA/1/2018	23-09-2020 (12.00- 1.00 PM)	NAGESH ALIAS S.A NAGESH Vs J.S SRIRAMIAH	P. VENKATA SHIVA REDDY
66	O.S. 929/2018 (EVIDENCE.) IA/1/2018	23-09-2020 (12.00- 1.00 PM)	V KRISHNA MURTHY Vs K C MANJUNATHA	K G SADASHIVAIAH AND ASSOCIATES
67	O.S. 1107/2018 (EVIDENCE.) IA/1/2018	23-09-2020 (12.00- 1.00 PM)	PRASANNA KUMAR B. Vs C. MUNIYAPPA	S.M.K

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
68	O.S. 869/2018 (A.D.R) IA/1/2018 IA/2/2018	23-09-2020 (3.00- 4.00 PM)	G. RAJU Vs K.S MANJUNATH	K. SHIVASHANKAR
69	O.S. 879/2018 (A.D.R) IA/1/2018	23-09-2020 (3.00- 4.00 PM)	M.N LAKKANNA Vs SHASHIDHARA SHETTY	VENKAT RAM
70	O.S. 933/2018 (A.D.R) IA/1/2018	23-09-2020 (3.00- 4.00 PM)	J. UMA ALIAS UMADEVI REP BY AJAY K R Vs VENKATACHALAPATHI G	M V NAVEEN REDDY
71	O.S. 1005/2018 (A.D.R) IA/1/2018 IA/2/2018	23-09-2020 (3.00- 4.00 PM)	ORLANDO PEDRO DA PIEDADE MENEZES REP BY ASHOK PRABHU Vs SARASWATHAMMA	CYRIL PRASAD PAIS
72	O.S. 1007/2018 (A.D.R) IA/1/2018 IA/2/2018	23-09-2020 (3.00- 4.00 PM)	JOHN EDWARD LANCELOT MENEZES REP BY ASHOK PRABHU Vs SARASWATHAMMA	CYRIL PRASAD PAIS
73	O.S. 1037/2018 (A.D.R) IA/1/2018 IA/2/2018	23-09-2020 (3.00- 4.00 PM)	SHREESHA SHETTY Vs PROVIDENT WELWORTH CITY APARTMENTS	NITIN A.M
74	O.S. 1457/2018 (A.D.R) IA/1/2018	23-09-2020 (3.00- 4.00 PM)	BRIDGE ENTERPRISES LIMITED REP BY UDAYA KUMAR A. Vs VIJAYA KUMAR	INDUSLAW ASSOCIATES
75	O.S. 1483/2018 (A.D.R) IA/1/2018	23-09-2020 (3.00- 4.00 PM)	RINKU DESHPANDE ALIAS RINKU PRAKASH TALREJA Vs SHEKAR	BHAGAT LAW CHAMBERS
76	O.S. 1013/2019 (A.D.R) IA/1/2019	23-09-2020 (3.00- 4.00 PM)	BHEEMAMMA Vs BAYYAMMA	R. THIPPESWAMY
77	O.S. 1413/2019 (A.D.R) IA/1/2019	23-09-2020 (3.00- 4.00 PM)	PRADEEP KUMAR JOSHI Vs MADHU SUDHAN	DEVARAJ A.S
78	O.S. 1577/2019 (A.D.R) IA/1/2019	23-09-2020 (3.00- 4.00 PM)	SUPRA EXPORTS REP BY SUDHA TRIVIKRAM Vs MYSORE STONEWARE PIPES AND POTTERIES LTD REP BY ITS DIRECTOR	B.M. ASSOCIATES
79	O.S. 1445/2014 (CALL ON) IA/1/2014 IA/2/2014	23-09-2020 (3.00- 4.00 PM)	VENKATAPPA Vs STATE OF KARNATAKA	M. D. SRINIVASA

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80	O.S. 1039/2017 (OBJECTIONS)	23-09-2020 (3.00- 4.00 PM)	M RAJU Vs P V SREENIVASA REDDY	TRG
81	Misc 7/2018 (OBJECTIONS)	23-09-2020 (3.00- 4.00 PM)	KRISHNAMURTHY C.N Vs AKBAR SHARIFF ALIAS MACHI BABU	L.P.R
82	O.S. 1055/2017 (A.D.R) IA/1/2017	23-09-2020 (4.00- 5.00 PM)	JAYAMMA Vs M V RAVINDRAIAH	DSJ
83	O.S. 741/2018 (A.D.R) IA/1/2018	23-09-2020 (4.00- 5.00 PM)	THIPPAKKA Vs MOHAN ALIAS MOHAN KUMAR	V.ANANDA
84	O.S. 795/2018 (A.D.R) IA/1/2018	23-09-2020 (4.00- 5.00 PM)	H,N USHA DEVI Vs HANUMANTHARAYAPPA	J.S DINESH
85	O.S. 809/2018 (A.D.R) IA/1/2018	23-09-2020 (4.00- 5.00 PM)	JAYANTHI NARAYAN Vs S. BHASKAR	S.D VIJAYA LAKSHMI
86	O.S. 395/2020 (SUMMONS)	23-09-2020	ESPR ELECTRICALS REP BY E SAMPANGI REDDY Vs BABU REDDY	R. MADHUSUDHANA REDDY
87	O.S. 811/2017 (HEARING) IA/1/2017	23-09-2020	PREMA LEELA Vs B C PUSHPALATHA	M K SHIVARAJU
88	O.S. 813/2017 (HEARING) IA/1/2017	23-09-2020	PREMA LEELA Vs GANGA HANUMAIAH	M K SHIVARAJU
89	O.S. 1163/2019 (HEARING) IA/1/2019	23-09-2020	K. NAGARAJ Vs VEENA J.	V. VIJAYASHEKARA GOWDA